GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3886
ANSWERED ON:17.08.2000
PAY PACKAGE FOR ARMED FORCES
BHAWANA GAWALI (PATIL); CHELLAMELLA SUGUNA KUMARI; JAYABEN B. THAKKAR; JITENDRA PRASADA

Will the Minister of DEFENCE be pleased to state:

- (a) whether the armed forces and the Union Government have locked horns over the long pending pay and allowances package for the personnel of the Armed Forces;
- (b) if so, whether the Group of Ministers to whom this matter was referred to have not been able to hold their meeting since February 26, 2000; and
- (c) if so, the stage at which the matter stands at present and the steps being taken to resolve the issue expeditiously?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO @F LOK SABHA UNSTARRED QUESTION NO. 3886 F(17.8.2000

A High Level Committee (HLC) under the Chairmanship of Defence Secretary was constituted specifically to consider the anomalies in the pay and allowances arising out of the implementation of the V CPCrecommendations for the Armed Forces personnel. A Group of Officers under the Chairmanship of the Cabinet Secretary further deliberated on the various recommendations of the HLC and submitted its report to the Government. While orders on most of the issues relating to pay and allowances of the Defence Service personnel towards implementing the recommendations of the HLC have been by the Government on 29.2.2000, there are, however, two important issues i.e. Pay Scales of Personnel below Officer Ranks and of Lt General and equivalent, on which the Government are yet to take a decision because of their wider implications. These two issues have been referred to a Group of Ministers for consideration. The Group of Ministers have considered the above issues in meetings held from time to time. The last meeting of the Group of Ministers was held on 27.7.2000. The matter is under active consideration and is likely to be resolved soon.